## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:209
ANSWERED ON:05.12.2013
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of POWER be pleased to state:

- (a) the extent to which electrification under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has been done, State/UTwise and the steps being taken by the Government to ensure greater contribution of RGGVY in rural development;
- (b) the details of the proposals for electrification of the States pending with the Government for financial assistance;
- (c) the steps being taken by the Government on each such proposal;
- (d) whether some cases of irregularities in implementation of RGGVY have come to the notice of the Government during the last three years; and
- (e) if so, the details thereof along with the corrective measures taken in this regard?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): The Government of India launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)- programme for creation of rural electricity infrastructure and household electrification in April, 2005. Under RGGVY, 648 projects were sanctioned during 10th and 11th Plan, covering electrification of 1,12,225 un/de-electrified villages (UEV), intensive electrification of 3,83,372 partially electrified villages (PEV) and release of free electricity connections to 2.76 crore BPL households in the country. Cumulatively, as on 15.11.2013, the electrification works in 1,07,752 UE villages, 3,03,406 PE villages have been completed and free electricity connections to 2.13 crore BPL households have been released under RGGVY. These details, State-wise, are at Annex-I. The infrastructure created under RGGVY would facilitate overall rural development in the country.
- (b): 150 proposals from 8 States have been received in Rural Electrification Corporation Limited (REC), the nodal agency for implementation of RGGVY. These details, State-wise, are at Annex-II.
- (c): REC is scrutinizing these proposals as per guidelines of RGGVY in 12th Plan.
- (d) & (e): Few complaints regarding irregularities in implementation of RGGVY were received from different corners of the country during last three years. These complaints were promptly forwarded to the concerned implementing agencies by REC for taking appropriate action / corrective measures.